



By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/2713 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 16<sup>th</sup> May, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/1899 Dated Silchar the 15.05.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 14.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2001/2714 /A, dated 16.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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